

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 05.02.2024

Appeal No. 486 of 2023

Nuvama Clearing Services Ltd. Appellant

Versus

NSE Clearing Ltd. ... Respondent

Mr. Sameer Pandit, Advocate with Ms. Krina Gandhi, Mr. Chintan Pasad, Advocates i/b. Wadia Ghandy & Co. for the Appellant.

Mr. Neville Lashkari, Advocate with Mr. Yogesh Chande, Ms. Preeti Kapany, Advocates i/b M/s. Shardul Amarchand Mangaldas and Co., Advocates and Solicitors for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April 3, 2024.

Ms. Meera Swarup
Technical Member

05.02.2024
PTM